

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


13

Appeal No.525/KB/2017
I.A.No. 530/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company	Horizon Ispat Company Pvt.Ltd- Versus- Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	KIRAN SHARMA, Pr. CS	PETITIONER	 13/2/18
----	----------------------	------------	--

ORDER

Ld. Pr. CS for the appellant is present.

I.A. No. 530/KB/2018 came up for hearing today.

Ld. Pr. CS submits that in order to enable her to submit rejoinder an opportunity is to be given prior to passing any order in this case on 22/02/2018. Prayer is allowed. Rejoinder, if any, may be filed as directed.

List it on 22/02/2018.



(Jinan K.R.)
Member (J)